

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4437

ANSWERED ON:21.08.2000

DECOITY IN FORESTS

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether his Ministry has asked State Government to engage the provincial Armed constabulary (PAC) BSF or any other additional force to deal with poachers dacoits and militants eating into the forests and national parks;

(b) if so, the action taken by the Governments thereon; and

(c) the number of poaching, dacoity and militancy in forests that have come to the notice of the Government during the last three years with details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI BABULAL MARANDI)

(a) In view of the deteriorating law and order situation and growing insurgency in a few Tiger Reserves the proposal to deploy armed squads under 100% Central Assistance was approved by Government of India. The State Governments may engage State Armed Constabulary, Para-military forces or any other uniformed staff including forest guards and foresters for the protection of wildlife in tiger reserves.

(b) Funds released to different States for this purpose during 1999-2000 are given below:-

- i) Bandhavagrh Tiger Reserve (Madhya Pradesh) Rs. 5.00 Lakhs
- ii) Bandipur Tiger Reserve (Karnataka) Rs. 10.00 Lakhs
- iii) Kalakkad-Mundanthurai Tiger Reserve (Tamil Nadu) Rs. 5.00 Lakhs
- iv) Kanha Tiger Reserve (Madhya Pradesh) Rs. 5.00 Lakhs
- v) Sariska Tiger Reserve (Rajasthan) Rs. 3.00 Lakhs
- vi) Indravati Tiger Reserve (Madhya Pradesh) Rs. 15.00 Lakhs

(c) Records regarding dacoity and militancy are not maintained in the Ministry of Environment & Forests. However the tiger poaching cases reported by the States during 1998 was 9; during 1999 was 12 and during 2000 till 15th August is 11.